



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

#### Cause List Date 13.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	DB. Civil Misc. Appeal No. 381812017 Smt. Ruchi Khandelwal Vs. Rahul Khandelwal	RP. Singh	Sudhir Jain
2	Sh. G.K. Garg Sr. Advocate	S.B. Cr. Misc. Application No. 22/2016 & S.B. C Misc. Bail No. 12082115 Jitendra Farsoiya@ Dabhu Vs. State	Alankrita Sharma	Prahlad Sharma
3	Sh. Vinodi Lal Mathur, Advocate	SB. Cr. Misc. Bail No. 1316212017 Noor Mohammed Vs. State	Sumer Sharma	RR. Gurjar, PP
4	Sh. Ajay Kumar Bajpai Advocate	SB. Civil Second Appeal No. 47012012 Rajkumar Vs. Jugal Kishore	J P Goyal	M M Ranjan
5	Sh. Hari Kishan Sharma, Advocate	SB. Cr. Revision Petition No. 1086/2015 Rakesh Agarwal Vs. State	Nemi Chand Choudhary	Satish Pachori
6	Sh. Hari Kishan Sharma, Advocate	SB. Cr. Misc. Petition No. 48612014 Mahendra Lank Vs. Gajraj Singh	Ram Rakh Sharma	NS Dhakad, PP
7	Sh. Sudesh Bansal, Advocate	SB. Civil Second Appeal No. 585/2007 Raman Singh Radhey Shyam	NS. Chauhan	Shailendra Balwada
8	Sh. Sudesh Bansal Advocate	SB. Civil First Appeal No. 156/2017, 113/2017 & 14812017 Hardayal Singh Kaliram Vs. Harsh Chonkar	Manoj Bhardwaj	
9	Ms. Anupama Chaturvedi, Advocate	SB. Cr. Misc. Petition No. 283312017 Smt. Kavita Vs. Pintu Saini	AK. Saini	SK. Singodiya
10	Smt. Anupama Chaturvedi, Advocate	SB. Cr. Revision No. 99412017 Rohit William Vs. Smt. Gloria Joseph	SK. Jindal	Dr. Bharti Sharma
11	Sh. Pankaj Gupta Advocate	D.B. Civil Misc. Appeal No. 21 Smt. Ankita Sharma Vs. Sourabh Sharma	G.S. Sharma	Anil Yadav
12	Ms. Archana Mantri, Advocate	SB. Cr. Misc. Bail No. 840712017 Rakesh Kumar Sharma Vs. State	Parth Sarthi Sandhu	Rishiraj Singh Rathore, PP
13	Sh. JP. Gupta Advocate	SB. Cr. Revision No. 172912016 Ashish Kumar Vs. Pallavi Kasana	Neeraj Batra	Bharti Sharma
14	Sh. Harish Kumar Tripathi, Advocate	SB. Cr. Revision Petition No. 62912016 Prakash Sharma Vs. Pratibha Rani Sharma	Raineesh Gupta	Vigyan Shah
15	Sh. Bhuvnesh Sharma Advocate	SB. Cr. Revision Petition No. 1148/2015 Regunandan Soni Vs. State	KK Chhawal	Aladeen Khan, PP
16	Ms. Raj Sharma, Advocate	SB. Cr. Revision Petition No. 10412017 & 10312017 Jiya Bhai@ Jiya Rijvi Vs. Rajesh Singhal	Sajid Ali	Aladeen Khan, PP
17	Sh. Ashwani Chobisa Advocate	SB. Cr. Misc. Petition No. 557/2014 Manoj Kumar Pareek Vs. State	Vikash Kumar Jakhar	NS. Dhakad, PP

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce Petitions. maintenance. custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur  
Dm

"Help The Needy – Timely Help May Create History"



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Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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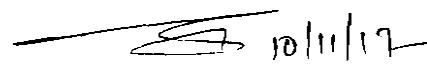
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

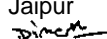
### Cause List Date 14.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) SC. Mittal	DB. Civil <b>Misc.</b> Appeal No. <b>833/2017</b> Smt. Vijay Singh Vs. Smt. Yashu Singh	Sunita <b>Pareek</b>	Ajay Kumar Jain
2	Sh. <b>Ajeet</b> Bhandari Advocate	SB. Civil Second Appeal No. <b>495/2007</b> <b>Shyam Lal</b> Vs. Prabhati Lal	<b>Sushil</b> Pujari	<b>Arvind Gupta/ Sanjay Mehla</b>
3	<b>Sh.</b> Ajeet Bhandari Advocate	DB. Civil <b>Misc.</b> Appeal No. <b>2645/2017</b> Parmanand Alias Pappu Vs. Ponnamma	<b>Vijay Choudhary</b>	<b>Manish Sharma</b>
4	Sh. OP. <b>Sharma-I</b> RJS ( <b>Retd.</b> )	SB. Cr. Revision Petition No. <b>1275/2017</b> <b>Shokat</b> Ali Nagori Vs. Smt. Simran	Imran Khan	RR. Gurjar, PP
5	Sh. OP. Sharma II Advocate	<b>S.B.</b> Cr. <b>Misc.</b> Petition No. <b>1071/2015</b> connected with <b>1070/2015 M/S</b> SPG Marketing Vs. Smt. Poonam Sharma	Anoop <b>Pareek</b>	NS Dhakad, PP
6	Sh. OP. Sharma II RJS ( <b>Retd.</b> )	DB. Civil <b>Misc.</b> Appeal No. <b>2555/2016</b> Rajkamal Mathur Vs. Smt. <b>Rajul</b> Mathur	<b>Surendra Sharma</b>	<b>R.P. Vijay</b>
7	Sh. JP. Sharma, RJS (Retd.)	SB. Civil First Appeal No. <b>193/2012</b> <b>Gopal</b> Vs. Nand <b>Lal</b>	RP. Vijay	Satish Khandal
8	Sh. Manoj Sharma. Advocate	<b>S.B.</b> Cr. Revision Petition No. <b>1872/2016</b> Smt. Yashu Singh Vs. State	Ravi Saini	<b>Mamoon</b> Khalid

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By Order

 10/11/17

Full Time Secretary, **RHCLSC**  
Mediation Centre,  
**Rajasthan** High Court  
Jaipur  


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